

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI DATED THE 2-6 APRIL, 1984.

NOTIFICATION
(INCOME-TAX)

No. 5848 (F.No.197/123/83-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sisters of Charity of Sts. Bartholomew & Vincent Education Society of Secunderabad Province" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

(R. K. TENWIE)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Railway Garden), New Delhi.

Copy to:-

1. M/s. Bataraja Iyer & Co., Chartered Accountants, Post Box No.157, Abid Road, Hyderabad (A.P.).
2. The Commissioner of Income-tax, Andhra Pradesh-II, Hyderabad, with ref. to his letter No.1983.11/10(23)(c)(v)/27/83-84 dt.19.12.83.
3. All Commissioners of Income-tax.
4. Directors of Inc.(IT)/(RAS)/(PAPR)/(Inv.), New Delhi.
5. Director of O&A Services (Income-tax), 1st Floor, Akbar-e-Chalish, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.O.I., New Delhi.
7. Controller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto. of Inc.(RASAP), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Karthi, Jt. Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

Attn: Ram
(ATTN: RAM)
SECTION OFFICER
I.T.(AI)SECTION

भारत के राजपत्र के भाग 11, भाग 3 (11) नं. 11

भारत सरकार

वित्त मंत्रालय

राजपत्र विभाग

नई दिल्ली, दिनांक

25 अक्टूबर, 1964

जीएसटी

(आयकर)

सं० 5848/1960-61 197/122/83-आयकर (वि०-1) 11 भागकर
अधिनियम, 1961 (1961 का 43) की धारा 18 के भाग (23ग) के
उप-भाग (V) द्वारा स्वतंत्र शक्तियों का प्रयोग करते हुए, केन्द्रीय
सरकार, सेंट्रल स्टम्पद्वारा, उक्त भाग के प्रयोगार्थ, "सिस्टर्स आफ
मेरिटि आफ सेंट्रल "बर्सेलोमिया स्टम्प विन्नेजा इकुलाम सोसाइटी आफ
सिक्वरापाय प्रोविन्स "कीकर निर्धारण वर्ष 1983-84 से 1985-86 तक
के अंतर्गत आने वाली आय के लिए अधिसूचित करती है ।

(भारदेव तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

एत-सरकार फ्रेम,

पि रोड, मन्नापुरी औद्योगिक क्षेत्र,

(पिपी गार्डन के पास), नई दिल्ली ।

प्रतिष्ठित अंगीकृत पत्राचार प्रेषित ।

* शर्मा *